RAJYA SABHA [12 December, 2000]

(b) and (c) At present there are no such plans. However, in the draft Civil Aviation Policy document, still under formulation, it has *inter alia*, been proposed to review the route dispersal guidelines in the context of promoting infrastructure development and air services in remote and unserved areas.

Role of Aviation Policy on International services

2375. SHRI KA, RA. SUBBIAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) in what manner the new Civil Aviation Policy would make India an easier destination; and

(b) the efforts taken by Government to bring more flights and business to the country?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) The draft Civil Aviation Policy seeks to set up a policy framework to promote efficient, cost effective and orderly growth of air transport, ensure safety and security in accordance with international standards and generate a healthy competitive civil aviation environment which contributes to social and economic development of the country. This policy document is being finalised and will be announced in the near future.

Development of Non-operational Airports in A.P.

2376. DR. DASARI NARAYANA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Airports Authority of India has requested the State Government of Andhra Pradesh to develop non-operational airports of the State at Donakonda, Cudappah and Warangal so that they are utilized for aviation purposes;

(b) if so, the details thereof;

(c) what is the response of State Government in this regard;

(d) whether Government propose to extend financial assistance to the State for the purpose; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) to (e) The airports at Donakonda, Cuddapah and Warangal are non-